

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO.....OF.....

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry

Orders of the Tribunal

OA No.500/2012 with MA 290/00156/14

Date of Order : 26.09.2014

Mr.S.P. Singh, present, for applicant.
Smt. K. Parveen, counsel for respondents.

Counsel for the respondents submitted the result of the applicant, P.R. Suthar, in sealed cover which was opened in the open Court and as per the result the applicant was declared fail.

Counsel for the applicant does not want to press this OA. Accordingly the OA is dismissed as not pressed. The result sheet submitted by the counsel for the respondents be kept on record in sealed cover.


[Meenakshi Hooja]
Administrative Member


[Justice K.C.Joshi]
Judicial Member

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